

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

26/03/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Ranghasayee
for Harshini J

Petitioners

Ranghasayee

R. Gaurav
for Ramasubramanian
(s) Associates

Res 1, 2, 4-7

Gaurav

ORDER

Counsels for both the parties are present, prayed for an adjournment for making final submission on next date of hearing. Put up on **24.05.2019 at 10.30 A.M.**

MS

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)